NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP (IB) No 28/BB/ 2018	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	Admission	Rule 6 of IB	M/s Vijaya Bank Vs M/s MSR Hotel Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Venu. K.V. 8277278186 Applicant

Brenz.

ORDER

Counsel for Petitioner is present. He has filed memo for extension of time to comply the objections. Time extended till 12/02/2018 for complying the objections.

Member (T)

Member (J)